

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 328
ANSWERED ON 9th AUGUST, 2018

LIGHTING OF NHs

*328. SHRI SUMEDHANAND SARSWATI:
SHRIMATI SANTOSH AHLAWAT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of accidents happened during night time in 2017-18;
- (b) whether there are still numerous National Highways and State Highways without adequate lighting, leading to increasing number of accidents at night and if so, the details thereof, State-wise along with the details/total area of National Highways having functional light poles;
- (c) whether the Government is making any effort for mandatory lighting of National Highways and State Highways and if so, the details thereof;
- (d) whether the Government makes provision for lighting while preparing the scheme for construction of National and State Highways and if so, the details thereof; and
- (e) if not, whether the Government proposes to include the provision for street light as a mandatory component of project construction layout?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. *328 ANSWERED ON 09.08.2018 ASKED BY “SHRI SUMEDHANAND SARSWATI: SHRIMATI SANTOSH AHLAWAT: “REGARDING “LIGHTING OF NHs”.

(a) As per the 2017 report of Ministry of Road Transport and Highways on accidents, which is prepared on the basis of data compiled from Police Department of various States and UTs, a total of 4,64,910 road accidents took place during 2017. Out of these 1,87,883 accidents took place between 6 PM to 6 AM.

(b) to (e) This Ministry deals with the development and maintenance of the National Highways. State Highways being in the domain of concerned States. Lighting on National Highways has to be provided as per Indian Road Congress (IRC) manual for 2/4/6 laning.

As per Indian Road Congress (IRC) the concessionaire/ contractor shall provide lighting at the following locations of the Project Highway:

- i. Toll Plaza Area: The lighting in and around toll plaza, toll booths, office building, on the approach road, etc. Power supply shall be from public power supply system, but stand by generating set of the capacity to supply the required power shall be provided at toll plaza. Lighting in minimum 500 m length on both side approaches of toll plaza (toll booth) shall be provided to enhance the safety at night on the Project Highway and to make the drivers conscious of their approaching the toll gate.
- ii. Rest Areas: The Rest Area and 50 m length of the Project Highway on its either side shall be illuminated at night
- iii. Truck lay-bye: The Truck lay-byes and 50 m length of the Project Highway on its either side shall be illuminated at night.
- iv. Bus Bay & Bus Shelter Locations: The entire Bus Bay shall be provided with lighting.
- v. Grade Separated Structures, Interchanges, Flyovers, Underpasses (vehicular/pedestrian) and Overpasses: The top and underside of the grade separated structures and interchange area at the ground level up to 50 m beyond and point from where flaring of the main carriageway takes place shall be provided with lighting.
- vi. Built-up sections on the project highway both in the median of main carriageway and on the service roads on either side.
